राष्ट्रीय राजधानी क्षेत्र. दिल्ली सरकार स्वास्थ्य एवं परिवार कल्याण विभाग, दिल्ली सचिवालय 9वां तल—ए विंग, आई पी एस्टेट, नई दिल्ली

F. No. स्वा.एव.प.क.वि./ प्र0शा० / 2021/998

दिनांक:- 31/12/2021

सेवा में

उप-सचिव, (प्रश्न शाखा) दिल्ली विधानसभा सचिवालय, पुराना सचिवालय, दिल्ली -110054

विषय: विधान सभा सत्र दिनांक 03.01.2022 में माननीय विधायक श्री नरेश बाल्यान द्वारा पूछे गए तारांकित प्रश्न संख्या —12 का उत्तर ।

(तारांकित प्रश्न संख्या - 12)

महोदय,

उपरोक्त विषय के संदर्भ में स्वास्थ्य एवं परिवार कल्याण विभाग से सम्बंधित उत्तर की 100 प्रतियां अग्रिम कार्रवाई हेतु संलग्न है ।

यह सक्षम अधिकारी की पूर्व स्वीकृति से जारी किया गया है।

(आर०पी० रस० मोख्रा) उपसचिव (प्रष्न षाखा)

संलग्न -उपरोक्त

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार स्वास्थ्य एवं परिवार कल्याण विभाग, दिल्ली सरकार 9वां तल-ए विंग, आई पी एस्टेट, नई दिल्ली

तारांकित/अतारांकित

तारांकित

प्रश्न संख्या

12

दिनांक

03.01.2022

प्रश्नकर्त्ता का नाम

श्री नरेश बाल्यान

क्या माननीय स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:-

	प्रश्न	उत्तर
क)	क्या यह सत्य है कि उत्तम नगर विधानसभा क्षेत्र में बिंदापुर अस्पताल के निर्माण के लिए भूमि का अधिग्रहण कर लिया गया है;	जी हां, बिंदापुर पॉकेट—4 में अस्पताल बनाने के लिए भूमि का कब्जा दिल्ली विकास प्राधिकरण से ले लिया गया है।
ख)	इस अस्पताल में जो सुविधाएँ उपलब्ध होंगीं, उनका विवरण; और	अस्पताल को मातृ एवं शिशु सुविधाओं को ध्यान में रखते हुए योजना बनाई जा रही है ।
ग)	इस अस्पताल का कार्य कब पूरा होगा और कब यह जनता को समर्पित किया जाएगा?	अभी अस्पताल निर्माण प्रारंभिक योजना चरण पर है ।

(मनीषा सक्सैना)

प्रधान सचिव

स्वास्थ्य एंव परिवार कल्याण विभाग राष्ट्रीय राजधानी क्षेत्र दिल्ली सुकार MANISHA SAXENTARY

Pr. Secretary Health & Family Welfare Deptt. Govt. of NCT of Delhi Delhi Secretariat, New Delhi-02

GOVT OF NATIONAL CAPITAL TERRITORY OF DELHI DIRECTORATE GENERAL OF HEALTH SERVICES F-17, KARKARDOOMA, DELHI-110032

SHIB Branch, email: cmoshibdhs.delhi@nic.in

No.F.21(LA-964)/DGHS/SHIB/2021/4224

Dated:31-12-2

To

The Deputy Secretary (Q.C.),
Deptt. Of Health & Family Welfare,
GNCT of Delhi, 9th Level,
A-Wing, Delhi Sectt., I.P. Estate,
New Delhi-110002

Sub: Vidhan Sabha Starred Question No. 12 for answer on 03.01.2022 regarding Bindapur Hospital Project.

Sir,

In continuation of this office letter of even No. dated 28.12.2021 on the subject cited therein. The following requisite information in R/o Bindapur Hospital Project is as under:-

1.	The date of	22.07.2013
	Acquisition/Possession of land from DDA.	
2.	Measurement of the Plot	2701 sq. meter is earmarked for said plot.
3.	Possession of the land from DDA and handing over to PWD has been done.	22.07.2013
4.	Approval of Competent Authority to establish Maternity Centre at site. Approval for General	17.10.2017
	Hospital/100 beded maternity centre Mother hospital	15.02.2018
5.	Preliminary Estimate to MS Dada Dev Matri Shishu Chikitsalya.	 A revised preliminary estimate amount ing to Rs. 73,75,000/- (Rupees Seventy Three Lac Seventy Five Thousand only) had already been sanctioned to PWD for Comprehensive Consultancy Services for planning & designing of said Project. (17.08.2020)

		 PWD had appointed on 26.12.2019 a Consultant/Architect for Comprehensive Planning & Designing. (M/S Design Associate Inc, A-163, Sector-136, Noida, Grater Noida Expressway, Noida-201301) (Encl: letter F. No.54(Bidapur/AB/HMD (SW)/M-123/PWD/2021/410 dated 20.02.2021)
		 Drawings and designs prepared by consultant have already been finalized.
		 Recently, a Preliminary Estimate amounting to Rs. 113.06 Crore from PWD has been received to MS Dada Dev Matri Shishu Chikitsalya Hospital on 17.09.2021 & the said file has been received in Hospital Cell, DGHS for construction of said Hospital Project. Possession of the land from DDA and handing over to PWD has been done on same day (22/07/13)
6.	Timeline for construction.	Preliminary Estimate submitted by PWD is under process for the Administrative Approval & Expenditure Sanction of the Competent Authority. It will take about 30-36 months to complete the construction after receipt of the approval.

This issues with the prior approval of Director General Health Services, GNCT of Delhi.

Yours faithfully

DR. SHUSHMA JAIN) Addl. Director (DGEHS)

Encl: As above.





मुख्य अभियंता (स्वास्थ्य) अंचल लो०नि०वि०, (रा०रा०क्षे०दि०स०), हितीय तल, एम०एस०ओ० भवन आई०पी० एरटेट नई दिल्ली-02 फ़ोन 23319153 23724391 फीस .-23324794 ई-भेल preeprojectshealthpwddethi@gmail.com



पत्र संव. २३(२४५) / मु०अमि०(स्वा०अ०) / लो०नि०वि० / २०२१-२२ / 2.60 2.

संया मं

Medical Director/Medical Superintendent, ... Dada Dev Hospital, Dabri More, New Delhi,

C/o New Mother and Child Care Hospital at Bindapur, Dwarka, New Delhi.

Please find enclosed herewith Preliminary Estimate for the above stated work amounting to Rs. 113.06 Crore i/e 1% Contingencies & 1% Labour Cess for accord of the A/A & E/s of competent authority.

This letter is issued with the approval of competent authority.

Encl:- Proliminary Estimate

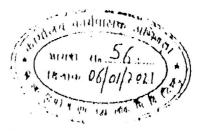
सहायक अभियता/यां०) जायांलय पूर्व्य अभियता रवारश्य

प्रतिलिपि -

Superintending Engineer, Health Circle-I, PWD, LN Hospital, New Delhi for information please.

सहायक अभियता(या०)

Discord on Mrs. July Piso



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GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DITIH DIRECTORATE GENERAL OF HEALTH STRVICES F-17, KARKARDOOM V, DLLIH - 1100.02 (HOSPITAL CTTE)

F(8):6/20/DHS/HC/2015 / (184 - 453)

Date

Minutes of Meeting

The meeting of Appraisal Committee was held on 02/12/2020 at 11,40 AM unuse the chairmanship of Director General of Health Services, GNCTD in the conference Prom at 2nd level, F-17. Karkardooma, New Delhi 110032 to finalize the plan dreems prepared by the Consultants/Architects hired by PWD in 1/0 Building plans in respect of New hospital project at Bindapar (As per MFP of Shri Dada Dev Matri Avam Shishu Chikusalya Hospital), New Block at Deen David Upadhavay Hospital at Hair Nagar, Delhi (Expansion) and to review the final floor building plans of Deep Classianally Hospital (Remodeling).

The said meeting was attended by Jt. Secretary (Infra), Dept. of H&FW, GECTD, Research Director Health Services, (West)/M.D. DDU. Hospital, Medical Superintendents & Others of Deep Chand Bandhu Hospital and Dada Dev Hospitals, Superintendent Engineer (2019). PWD, other officers of PWD & concerned Architect/ Consultant ampointed by PWD etc. The copy of attendance sheet of participants in the meeting is annexed.

- At the onset of meeting, Director General Health Services/Chairman of Appraisal Committee welcome all the members/participants present in the meeting and directed the Convener, Appraisal Committee to proceed further as per the agenda of meeting
- Convener, Appraisal Committee requested to Architects' Consultant hired by PVD to produce the drawings/designs and plans in r/o Hospitals as per apends of the my ting.
- Thereafter, drawings/designs and plans prepared by Architects were produced before the Appraisal Committee and discussed an detail one by one is under.
 - 1. NEW HOSPITAL PROJECT AT BINDAPUR:

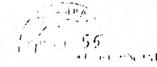
After much deliberation, the committee showed overall satisfaction in co-drawings/designs and plans prepared by Architect Design Associates for said project except some amendments to be incorporated as under:

in are i

- Post Operative Beds to be increased from three to six in number and accordingly Perop beds to be reduced three on OT floor
- ii Adequate store area to be increased in O1 floor,
- 11. It has been apprised by Architect that no . I also table he at ad been increased from three to five as per discussion with A

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(m)

SDDMASC. The committee has further directed to explore the feasibility for six labor table by increasing LDR space.

Further, all the above mentioned amendments or other suggestions required in the drawings/designs to be incorporated after making discussion with M.S, SDDMASC.

2. <u>NEW BLOCK AT DEEN DAYAL UPDAYHAYA HARI NAGAR, DELIH</u> (EXPANSION):

Thereafter, the drawings/designs and plans prepared by Architect/ Consultant appointed by PWD i.e ARCOP associates in r/o new block at DDU Hospital were produced and discussed in detail.

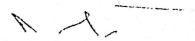
The salient features of proposed new block is as under:

- i. New block will be fully dedicated to Mother & Child facility.
- ii. The Block will have 614 beds along with provisions of modular OT's, LDR's and ICUs.
- iii. Integration of proposed new block with the existing campus will have:
 - a. G+9
 - b. Multilevel Car Parking
 - c. Each nursing station will control 32 beds.
 - d. Each cubical will have 8 Beds which will have two attached toilet.
 - c. Four cubical will have one module.
 - f. One floor will have four modules,
- iv. The new block will have Pneumatic System

Going through the drawing and design prepared by Consult and after much discussion for the same, the committee had further suggested some amendments to be incorporated as under:

- a. One stop centre to be accommodated at ground floor level as part of Gynae emergency.
- b. Gyane emergency to be swapped with Pediatric emergency since more space is required.
- 3. Deep Chand Bandhu Hospital (Remodeling) at Kokiwala, Ashok Nagar: Thereafter, to review the revised drawings, designs and plans prepared by Architect Shri Suresh Goel in r/o Final Floor Building plans of Deep Chand Bandu Hospital were produced as per current needs of said hospital before the Appraisal Committee.

It has been pointed out by the Committee and the MS,DCBH if there are Financial implications for implementation and execution of revised plan then In-Principle Approval of Competent Authority and procedure as per GFR are to be followed.





After that, in this respect, it was replied by the concerned Superintendent Engineer that there is no Financial Implications as all changes demanded by concerned MS are internal in nature except for De-addiction centre, and everything as per proposal will be done within the limit of existing tender expenditure and within the provisions of GRF.

It has been apprised by concerned Medical Superintendent that after approval of earlier plans in 2016, the current requirement of the said hospital are arisen from the various orders of Flon'ble Delhi High Court from time to time which are to be complied and to meet out the demands of COVID—10 pandemic i.e.

- a. 50 Berdded De-addiction centre to be established on the ground floor.
- b. 10 Bedded existing Dialysis Centre to be upgraded to 20 Bedded.
- c. One stop centre is to be established.

It has further been apprised by concerned Architects all requirements and demands have been incorporated in the revised plan which is as under:

- 1. The revised requirements given by MS DCB hospital as the earlier requirements "....... changed on set of the Corona and to meet direction of Hon'ble High Court additional requirement of 50 bedded de-addiction Ward in the hospital having specific requirements.
- 2. The hospital formed a committee and the revised requirements were discussed with PWD authorities along with consultant. The consultant prepared revised drawings submitted on 27.10.2020 and after discussions all the head of the department agreed and approved the changes in the revised plan. The revised final building plans of Deep Chand Bandhu Hospital (Remodelling) were produced by the Architects before the appraisal committee for approval.
- 3. The changes are internal except for an area of 18 x 15 m on Ground Floor over the basement to meet area requirement of de-addiction department. It costs will be adjusted within the allocated cost. And this area is within FAR and shall be regularized at time on completion.

Further, Minor Changes are as under:

S.NO.	PROPOSED CHANGES	FLOOR REFERENCE
1.	Mortuary and Stores added to 1 as per requirement	Boser
2.	50 bedded De-addiction wards added to adjacent site near expansion area only single storey.	Gr: 1



3	Causality ward arrangement done as per HOD of Causality department suggestions.	Ground finor .
1,	Kitchen shifted to existing hostel and 20 bed for dialysis added	First floor
5.	Labs and One Stop Center centre added to ward block area	Second Noor
(),	CSSD added to nearest to the OT areas	Fifth floor
7.	Library added to near doctors duty room area	Fish Soor
8.	Other miscellaneous minor points	

- 4. The Architects & PWD also represented before the appraisal committee that—since the changes are of minor nature, the cost shall remain within the allocated amount, and there shall not be any financial implication hence no financial approval needed.
- 5. Therefore, the long held up construction work on site can start now.
- The committee had discussed the drawing in respect of above mentioned hospital, and approved the proposed revised plans of the Deep Chand Bandhu Hospital, as per requirements as there is no additional financial implication in the revised drawing/ plan and and all the prevailing rules/ building byelaws to be followed by PWD and Consultants.
- > These all above suggested amendments/changes may need further discussions as per the needs of the individual concerned MD and Regional Director and all need to be incorporated by the respective Architects firms in the drawings of the above mentioned respective three Hospital Buildings accordingly.
- Grossly plans/ drawings have been approved by the committee in r/o New hospital project at Bindapur (As per MFP of Shri Dada Dev Matri Avum Shishu Chikitsalya Hospital), New Block at Deen Dayal Upadhayay Hospital at Hari Nagar, Delhi (Expansion) and revised plans of Deep Chand Bandu Hospital (Remodeling) (provided that there is no additional Financial implications in case of DCBH) and all the prevailing rules/building byclaws are to be followed.
- Director/ Superintendent (However, in case of Bindapur Hospital project drawings designed by more Committee Members and then to be submitted to PWD for needful.

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 One copy to be submitted to respective Medical Director/ Superintendent office and Flospital Cell.

All officers are requested to take note of action that may be relating to them.

The meeting ended with a vote-of thanks to the Chair.

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This issues with the approval of DGHS/Chairperson of Appraisal Committee.

Dr. Ashish Goyal Medical Director, Burari Hospital Convener, Appraisal Committee

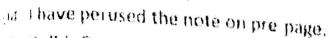
F(8)/6/20/DHS/IIC/2015 / 464-483

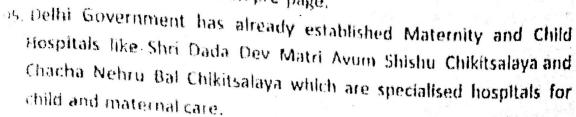
Dated

Pr. Secretary, GNCTD, H&FW, 9th Level. A wing. Delhi Sachivalya, Delhi-110002

- 2. Spl. Secretary (Initia) H&FW, GNCTD, 9th Level, A wing, Delhi Sachivalya, Delhi-110002
- 3. OSD to Minister of H&FW, GNCTD, 7th Level, A wing, Delhi Sachivalya, Delhi-110007
- 4. Director General Health Services, GNCTD
- 5. Engineer-in-Chief, PWD, GNCTD 12th Floor, MSO Building, LP Estate, Delhi. 110002
- 6. Jt. Secretary (Infra), H&FW, 9th Level, A wing, Delhi Sachivalya, Delhi-110002
- 7. Regional Director Health Services (North)/M.D. BSA, Hospital, Rohini, Delhi.110085
- 8. Regional Director Health Services (West)/M.D. DDU, Hospital, Hari Nagar, Delhi. 1100-
- 9. Medical Superimendent, Shri Dada Dev Matri Avum Shishu Chikitsalya, Near Dabri. ().
- 10 Medical Superintendent, Deep Chand Bandu Hospital, Kokiwala Bagli, Ashok Vilha, D. In
- 11. Pr. Chie, lingineer (Projects)-Health, FWE, GNCTD, 2nd Floor, MSO Building, IP kstra. 110902
- 12. SP -Health 2, PWD, Dr. BSA Complex, Sector 6, Robini, Delhi 110085
- 13/Executive Engineer, HPD-PWD West, Sector 9, Dwarka, New Delhi-110577
- 14. Executive Engineer, HPD-PWD North, Dr. BSA Complex, Sector 6, Rohini, Delhi 110785
- 15 Dr. Arun Gupta, President, Delhi Medical Council, DMC Room No 308 A, 3rd floor Admitistry of Block Maulana Azad Medical Bahadur Shah Zafar MArg, New Delhi-110002
- 16. Dr. Vinay Aggerwal Member, Indian Medical Council, A14-15 Pushapaniali. Vikas Marg J St. Delhi 110092
- 17. Dr. Chandra Prakash Member, Delhi Medical Council, Managing director, Gauri Hospital Pet Ltd, 30, Malka Gunj road, Jawahar Nagar, Delhi 11000 7
- 18. Dr. R.K. Gupta "Ex. President, (Orthopaedic Surgeon), Delhi Medical Association, 21. Common Surgeon, Preet Vihar, NewDelhi. 110092
- 19. Mr. Sanjay Kumar Gupta, Consulting Architect, H-5/2, Sector XI, Robini, Delhi 110085
- 20. Guard file

Dr.A: Msh Gogal Medical Director, Burari Hespital Convener, Appraisal Committee





- 96. Location of proposed hospital at Bindapur in Uttam Nagar assembly is suitable for the opening of maternal and child hospital on the lines of Shri Dada Dev Matri Avum Shishu Chikitsalaya. Local area is devoid of any such big hospital which can cater the demands of residents of area for MCH services. Therefore department may setup MCH hospital on the said site at the earliest.
- 97. Suitable action may be taken at the level of Pr Secretary (Health) immediately for setting up of MCH hospital and furnish ATR by 15/02/2018.

(Satvendar Jain) Minister of Health 05.02.2017

Pr. Secretary (Health)

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Executive Engineer. Health Maintenance Division South West M-172 Wilt Complex Opposite DPS Section 3 Duarka New Delhi 119078

SPEED POS times assets their name south south about प्रकृतिक विकासी प्रोत्यक स्कूल, विस्तर + 3. देशका अदिश्ली अञ्चलक

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m Virender Kumar,

CANAL (Hospital Cell)

in a counte General of Health Services.

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+ MAR ID - Carrie Beatch i on

taua Comprehensive Consultant Services for Designing and Development for construction of New Hospital (110 Beds) at Bindapur, Pkt-4 Zone 2, Dwarka.

TE ST

A 11 reference to your office letter No. F 10/997/2017/DHS/P&S/117-120 dated 08.02.2021, the desired information regarding subject matter is given as under -

Schute of Appointment of Consultant /	26 12 2019
Name & address and email of Consultant /	A-163, Sector-136, Noida Greater Noida Expressway, Noida-201301
	E-mail ID - designassociates@designassociates.in

I'ms is for your kind information please.

Yours sincerely.

of unconsequence (Er.B.LaMerus). Executive Engineer

HMD (South West) M-123 PWD

CODY 10 .:

The SE, HCC-1, PWD (GNCTD), L.N.I.P. Hospital Complex, New Delhi for information please.

The AE, HMSD-4 (SW), PWD, DDU Hospital, Hari Nagar, New Delhi for information and

Executive Enginee

DIRTCIORATE GLAFRAL OF HEALTH SERVICES F47, KARKARDOOMA, SHAMDARA, DELHI 110032

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1009 201 DHSPAN 302 - 315

Dated: 17 08 2020

the Presidence Premoce, death Project Premount West, PHD Native, Dwarks, New Deline

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Comprehensive Consultancy Services for Designing and Development for construction of New Hospital (1) 0 Heds) at Bindapor Pkt-1 Zone-K-2, Dwarks, New Delhi (Revised Preliminary Listance)

F 23(23) 13PD W con PWD 2019 1 168 dated 02:12:2019.

REVISED SANCTION ORDER

Revised Financial Sanction of Director General Health Services dated 07/08/2020 is hereby accorded for engagement of Consultant for Comprehensive Consultancy Services for Planning, the signing and Development amounting to Rs.73,75,000/- (Rs. Seventy three lac & seventy five thousand only) excluding statutory fee & contingency charges for built-up area of 10000 Sqm, for the construction of 110 bedded hospital at Bindapur, Pkt.-4 Zone-K-2, Dwarka, New Delhi.

As regards, earlier Sanchon Order No. 10/997/2017/DHS/P&S/221-235 dated 26/07/2018 amounting to Rs. 40.56, 250-/- was issued for built-up area of 5500 Sqm is treated as cancelled vide order No. 10/997/2017/DHS/P&S/288-301 dated 17/08/2020.

The work shall be executed subject to following conditions:-

- 1. The consultant shall provide comprehensive consultancy services in project conceptualization covering space utilization, functional requirements, preparation of Master Plan, Preliminary Project Report, Project Cost Estimation, Detailed Architectural, Engineering and services design, Detailed Project Report, Preparation of contract Documents, Facilitation, Design & Specifications Assistance and Computer Based Energy Analysis of Building and its components and documentations for GRIHA Rating while collaborating with the design team to create the most sustainable design output and the best possible green certification (not less than 3 star GRIHA rating) for the project which has to be registered in ADARSH (Association of Development and Research, Sustainable Habitat). Preparation of 3D virtual construction model of buildings and services for engineering coordination between architectural and other designs such as structural, MEP services like electrical, mechanical, plumbing, fire protection etc. The Preliminary Project Report shall cover all project components for commissioning and operation of the hospital.
 - The consultant shall prepare/modify the master plan.
 - The consultant shall take all necessary statutory approval from all authorities including DUAC, NDMC, Jal Board Delhi, Pollution Control Board, Delhi Fire Services, M.C.D., M.O.E.F., aviation and any other as required. Preparation of all submission drawings/materials and models for these approvals will be responsibility of the consultant. The statutory approvals shall include shall include completion certificate for completing the building from the local bodies.
- All Environmental Impact Assessment, as required has to be done by the consultant,
- iv. The Consultant shall carry out topographical survey and the survey of all existing services and other constraints existing in and around the site for augmentation of existing services/facilities.

......... The detailed design mores shall be submitted along with design philosophy to Ingmeer-In-Charge

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The Consultant shall get the approval of the Department/ elient or both through resentations, physical models, computer walk-through etc. Comments and suggestions or memate proposal of the chent and his representatives shall be evaluated and suitably meorporated whithe concept design is accepted and frozen.

The Consultant shall develop the concept drawings for each of the building for submission to all the statutory authorities bodies incorporate changes, if suggested by the statutory

authority hodies and obtain approvals from all regulatory authorities The Consultant ensures that the various building engineering services are suitable and economically designed without any discrepancies between the structure and finishes, and

the requirements of service installation.

For facilitation, Design & Specifications Assistance and Computer Based Energy Analysis of the Building and its components and documentation for GRIHA Rating.

Building plans etc. Shall be prepared in accordance with fatest prevailing Delhi Building by Jaws & Muster Plan of Delhi 2021

The Proposed project will not be abandoned in mid-way.

The scope of work to be executed by the consultant, along with the time schedule for, completion of the work, mode of payment / time table for payment of the consultancy charges. Correctness and viability of the architectural designs/drawings etc., may be prescribed specified in the contract. The PWD should enter into an agreement with the consultant. Contract should be drafted properly and got vetted from the Law Deptt.

Procedures, as prescribed in GFR 2005 and CVC guidelines, have been followed for

selecting the consultant to be ensured by PWD.

PWD to ensure that the technical examination of the prospective bidder is based on the norms, as laid down in CPWD Manual and GFR. The scope of work and the past experience in this regard is also taken into account.

The executing agency PWD will ensure that the scheme/consultancy has been conceived, designed and planned in such a manner as would ensure execution of the project /scheme in most economical manner and that no wasteful / superfluous expenditure whatsoever will be incurred.

It will also be ensured that there is no component/unit/stretch in the scheme/consultancy. which is superfluous/redundant and that the components/units/stretches included in the Project /scheme are technically essential to be a part of the same,

Before undertaking the scheme/consultancy, the PWD should earry out proper/thorough assessment /appraisal of actual requirement, scope and nature of work to be carried out.

10. The PWD should also satisfy itself about the feasibility, economics and utility of the scheme/consultancy.

11. The consultant shall be paid fee service charges only on initial estimates and there will be no revision of said feel charges.

12. This is issued subject to availability of fund and the total expenditure should not exceed the above limit.

13. Codal formalities would be observed by PWD.

Scope of Services/Work:-

The consultant shall also provide Comprehensive Consultancy Services in the following areas:

Architectural Services including building plans/ Landscaping/ Interior Design/ Furniture/

Signages.

Quantity Surveying Services a v Structural Engineering Services



- Thermal I numbering Services
- 11 Same
- Mechanical Engineering Services
- Public Health Insurening Services
- to Method Waste Management spring if required
- Medical gas pipe line service
- Name calling gratem
- interior design including partition, cohines, storage spaces cap bounds and work stations Senace treatment pient & eithient Treatment Plant
- morning to the extrem
- ke there i demons have be sment plant
- a propositive mational as well as I stemal;
- Silve water beating system and piping connected
- In other services which are required for functionality of hospital building but not specifically

. said carried expenditure to be incurred on this account is debitable to allocation under the Capital Major Head 4210 110 00 90 53" under Plan Scheme "Construction of buildings for Hospitals" for 20120-21.

Director General Health Services

1. N. 10 00 2017 PHYPES 302 - 315

Dated: 17 08 212

Copy to:

- 4) AUSIA Health 10 Hon big Alinister of H&FW, GNCTD, 7^e floor, Delhi Sachivalya, New Delhi.

 Procedure (Projects) Health, PWD, 2^{eee} floor, MSO Building, T.P. Estate, Delhi-10002 second se
- 31 Additional Director (Planning), DGHS (HQ), Karkardooma, Delhi-32
- Superintending Engineer (C) Health-I, PWD, GNCTD, LN. Hospital Campus, New Delhi-02.
- Executive Engineer (Planning) HPM, PWD, GNCTD, 6th Floor, MSO Building, I.P. Estate,
- the Executive Engineer (Electrical), Health Project Electrical Circle, West Yamuna Bridge, Lok Navak Seau, New Delhi.
- DCA, DGHS(HQ), Karkardooma, Delhi-32,
- 81 PAO concerned through Ex. Engr., PWD of the concerned project.
- Audit Officer, Office of the AG (Audit), AGCR Building, IP Estate, New Delhi.
- (1) Accounts Officer. Die of Audit, 4th Level, Deihi Secretariat, Govt. of NCT of Delhi.
- 11) PS to Pr. Secy. (Finance), Delhi Secretariat, New Delhi 10002.
- PS to Pr Secy (H&FW), GNCTD, Delhi Secretariat, New Delhi-110002.
- 131 FS to DGHS

Director General Health Services



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DIRECTORATE GENERAL OF HEALTH SERVICES F-17, KARKARDOOMA, DELHI - 110032

134 -

HOSPITAL CELL

Tel. No.22382268

(cmohedhs.delhia nic.in)

Fax: 22306396

F.No 10/997-2017/DHS/P&S/42-47

Dated 15/2/2419

To

Project Manager (Health Projects), Public work Department, GNCTD, 6th Floor, MSO Building, LP Estate, New Delhi-© 2

Sub: - Regarding establishment of Maternal and Child Hospital at Bindapur Pocket -III,

Sirl Madam,

I am directed to convey the approval of Competent Authority for pursuing construction of Maternal and Child Hospital at site of Bindapur on the lines of Shri Dada Dev Matri Avum Shishu Chikitsalya Hospital. This plot was earlier earmarked for construction of 100 bedded general hospital. The copy of noting containing the approval of Competent Authority is being enclosed for your ready reference.

You are, therefore, requested to take requisite actions in this regards at earliest.

(Dr. Z.S.K Marak)

Addl. Director (Hosp. Cell)

Yours Sincere

F.No 10/997/2017/DHS/P&S / 42 - 47 Copy to:-

Dated 15/2/20

- 1. OSD to Hon'ble Minister (Health), GNCTD A wing 7th level Room no 702, Delhi Secretariat.
- 2. PS to Pr. Secy.(H),H &FW Deptt.GNCTD,9th Level, Delhi Sectt,IP Estate, Delhi 02
- 3. Addl. Secretary Infra H& FW Department 10th floor Level B Wing, Delhi Secretariat, I.P Estate, New Delhi
- 4. CDMO South West DGD Building, Sector 2. Dwarka 2nd floor, Near Bhaskaracharya College of Applies Sciences, New Delhi 110075.
- 5. PS to DGHS

(Dr. Z.S.K Marak)\
Addl. Director (Hosp. Cell)

9//

The Minister of Home, Health, Power, Industries, PWD & Urban Development Govt, of National Capital Territory of Delhi 'A' Wing, 7th Lovel, Dollil Secretariat, I.P. Estato, Now Delhi-110 002

No. Min.health/2017/ 9330-33

Date: 17th October, 2017

This is in reference to letter no MLA/2929/2017 dated 12.10.2017 regarding health issues in Uttam Nagar constituency of Hon'ble MLA Sh. Naresh Balyan

In the weekly review meeting convened by Hon'ble Chief Minister on 17 10.2017 which was attended by Hon'ble MLA Sh Narech Balyan and undersigned, following

- 1. In multi-story building (Barat Ghar) In Uttern Nagar, a polyclinic will be established.
- 2. In plot of area measuring 2701 sq motor at Bindapur area of Uttam Nagar, a maternity center will be established.
- 3. In Delhi Govt Dispensary at Bindapur, a polyclinic will be established.
- 4. Matter related to problem of traffic jam from Uttam Nagar Terminal to Dwarka More, appropriate action shall be taken by Pr. Secretary (PWD) at the partiest

17/10/2017

Copy for necessary action:

. Pr. Secretary (Health), GNCTD

2. Pr. Secretary (PWD), GNCTD

Copy for information:

- Advisor to Hon'ble CM
- Hon'ble MLA, Sh. Naresh Balyan

GOVERNMENT OF VASHINAL CAPITAL DERROTORY OF DELIN DIRECTORATE GUNERAL OF BUALTH SURVICES *-32. KARKAHDOOMA, DELIN / 110032

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Project Manager (Bealth Projects). Photo work Department, GNC 111. C. Floor, MSO Publica, LP Estate. New Trabbio &

Regarding establishment of Nuternal and Child Hospital at Bindapur Pocket -III.

to Machine

I was thrested his convey the approval of Competen Authority for pursuing construction of because with Charle becapital at size of Bricksper on the lines of Shri Dada Dev Matri Asum Shishu houseage thospital. This piot was earlier barmarked for construction of 100 bedded general hospital. he explicat bearing concerning the approval of Composers, Authority is being enclosed for your ready

I on use therefore, requested to take require actions in this regards at earliest.

Yours Success

(Dr. Z.S.K Marak)

Addl Director (Hosp. Cell)

KONOMINIZONI DHISNES / 42 - 43

Duted 15/2/2018

- 1. OSD to How hie Medister (Heshib), GNCTO A wing Thevel Room no 702, Delhi Secretariat
 - 2. PS to Pr. Sees, 111), H &FW Dept. CINCTD, 9° Level, Delhi Seen, IP Estate, Delhi 02
 - 3. Addl. Secretary Infin H& FW Department 10" floor Level B Wing, Delhi Secretariat, LP Estate New Delhi
 - 4. CDMO South West DGD Building, Sector 2. Dwarks 2nd floor, Near Bhaskaracharya College of Applies Sciences, New Delin 110075.

5 PS to DGHS

(Dr. Z.S.K Mara) Addl. Director (Hosp. Cell)

DIRECTORATE GENERAL OF HEALTH SERVICES GOVY OF N.C.A. OF DELLU 1-17, KAHKARIROOMIA, KITABDARA, DELIH 11032 PLANNING BRANCH

in consoled keatch which

16-20011/9/2016 IN DIN DINORDONSH 29 7859 29 765 Duned 24/10/2017

Project Manager (thesito) Projects, PWD GNCTO o" Pleas, MSO Duilding. I.P. Ustare, New Delhi 1 10002

sub. Regarding establishment of maternity center to a plot of area measuring \$701.54 Eq. 311.

Please find enclosed a copy of UO letter No.Min.benich/2017/9336-33 dated 12/10/2017 received from Hon'the Health Minister, GNCTD regarding health issues in Uttam Nagar Constituency of Hon'ble MLA Sh. Naresh Balyan vide which it informed that a decision has been taken in the weekly review meeting convened by Han'ble Chief Minister, Delhi on 17/10/2017 which was attended by Hon'ble Health Minister, GNCTD and Hon'ble MLA Sh, Naresh Dalyan, that in plot of great measuring 2001 sq. meter at Bindopur area of Linan Nagar, a maternity center will be established.

Therefore, you are requested to initiate the process for establishment of a maternity center at the earliest for the benefit of desired population of the said location.

Yours faithfully.

Encl.: As above

(Dr. Arun Bancrice) Addl. Director (Planning) Dated:

DESHIS-2001 1/9/2016-HC-DHS-DIRGE(DOHS)

Copy to !

i. OSD to Hon'ble Minister (Health), GNCTD, A. Wing, 7th Level Room No. 702, Delhi

Secretariat, I.P. Estate, New Delhi-110002

2 Sh. Naresh Balyan, Hon'ble MLA, Plot No. 1-2, Anand Vihar, Main Najafgarh Road, Opp. Metro Pillar No. 695, New Delhi-110059

3. Dr. R.N. Das, Add). Secretary (H&FW), GNCID, 9* Floor, A-Wing, Delhi Secretariat, LP. Estate, New Delhi-110002

4 CDMO(South-West), DOD Building, Sector-2, Dwarka, 2nd Ploor, Near Bhaskaracharya College of Applied Sciences, New Dethi-110075

5. PS to Pr. Secy. (Health), H&FW Deptt., GNCTD, " Level, A. Wing, Delhi Sectt., IP Estate, New Dolhi-02

6. PS to DGHS,

(Dr. Anin Danctice) Addl. Director (Planning)

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